

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

File No.1/Judicial/Misc./TDSAT/2024

Dated: 18.11.2024

NOTICE

In view of the severe pollution due to the extremely bad air quality in Delhi, in consultation with the Telecom Lawyers' Association, it has been decided that from 19.11.2024 to 22.11.2024, the Courts of TDSAT will function through virtual mode.

Notice of even number dated 18.11.2024 with regard to Court No.3 of Hon'ble Mr. Justice R.K. Gautam, Member, also stands withdrawn accordingly.


Desk Officer

Copy to: -

1. Telecom Lawyers' Association TDSAT
2. The Registrar-cum-Principal Secretary, TDSAT
3. The Director, TDSAT
4. The Deputy Registrar, TDSAT
5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. Notice Board
7. TDSAT Website